

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

**UNSTARRED QUESTION NO. 4388
TO BE ANSWERED ON 23.03.2021**

Employment for Specially Abled

4388. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that nearly 65% of the specially-abled have been out of employment, of which only one percent are from the organised sector during the lockdown and if so, the details thereof, State-wise;
- (b) if not, the number of specially-abled who have been out of employment since the lockdown and the unemployment rate, State-wise;
- (c) the steps taken by the Government to mitigate this problem;
- (d) whether it is true that most of those 'employed' are engaged in the unorganised sector or doing odd jobs like vending, begging, if so, the measures being taken by the Government to protect them; and
- (e) if not, the details of the jobs in which they are employed, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) and (b) As per Census 2011, 36% of the total persons with disabilities (PwDs) are workers. State-wise number of PwD workers as per Census 2011 is at **Annexure**. The Ministry has not separately conducted any survey regarding loss of employment of PwDs during lockdown due to COVID-19 pandemic.

(c) to (e) The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. Section 34(1) of said Act mandates reservation of not less than four per cent. of the total number of vacancies in Government establishments for persons with benchmark disabilities (disability of 40% or more). In order to broaden the scope for employment for persons with benchmark disabilities in Government establishments, the Ministry on 04.01.2021 notified the list of 3566 posts (1046 in Group A, 515 in Group B, 1724 in Group C and 281 in Group D) suitable for various categories of persons with benchmark disabilities.

Further, the Government implements the National Action Plan for Skill Development of Persons with Disabilities so as to enhance their scope of employability in both Government and private sectors.

The Ministry also implements incentive scheme for providing employment to persons with disabilities (PwDs) in the private sector.

The Ministry has issued comprehensive disability inclusive guidelines to all States/UTs on 26.03.2020 for protection and safety of persons with disabilities (Divyangjan) during COVID – 19.

The Ministry of Rural Development has informed that due to spread of pandemic coronavirus disease (COVID-19), Rs. 80 crore has been released to the States/UTs under Pradhan Mantri Garib Kalyan Yojna (PMGKYP) for payment of ex-gratia of Rs. 1000/- in two instalments (Rs. 500 each) to 8 lakh existing beneficiaries of Indira Gandhi National Disability Pension Scheme (IGNDPS).

State-wise details of PwD employees are not maintained in the Ministry.

Annexure to part (a) & (b) of Lok Sabha Unstarred Question No. 4388 to be answered on 23.03.2021 raised by DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN regarding "Employment for Specially Abled"

State-wise number of persons with disabilities workers as per Census, 2011			
Sl No.	State Name	Total Disabled	Total Workers
1	JAMMU & KASHMIR	361153	121532
2	HIMACHAL PRADESH	155316	68917
3	PUNJAB	654063	216320
4	CHANDIGARH	14796	4641
5	UTTARAKHAND	185272	64888
6	HARYANA	546374	170600
7	NCT OF DELHI	234882	65573
8	RAJASTHAN	1563694	541842
9	UTTAR PRADESH	4157514	1446393
10	BIHAR	2331009	865347
11	SIKKIM	18187	8918
12	ARUNACHAL PRADESH	26734	11948
13	NAGALAND	29631	15384
14	MANIPUR	58547	25582
15	MIZORAM	15160	5499
16	TRIPURA	64346	21627
17	MEGHALAYA	44317	16724
18	ASSAM	480065	162785
19	WEST BENGAL	2017406	685516
20	JHARKHAND	769980	290133
21	ODISHA	1244402	427020
22	CHHATTISGARH	624937	240846
23	MADHYA PRADESH	1551931	613921
24	GUJARAT	1092302	380064
25	DAMAN & DIU	2196	774
26	DADRA & NAGAR HAVELI	3294	1159
27	MAHARASHTRA	2963392	1248337
28	ANDHRA PRADESH	2266607	875187
29	KARNATAKA	1324205	503902
30	GOA	33012	9505
31	LAKSHADWEEP	1615	321
32	KERALA	761843	179694
33	TAMIL NADU	1179963	442032
34	PUDUCHERRY	30189	9358
35	ANDAMAN & NICOBAR ISLANDS	6660	2097
	Total	26814994	9744386